

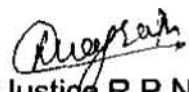
CA NO. 32/2016
in
CP NO. 66/Chd/2016

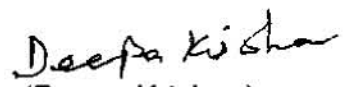
M/s Hind Inn and Hotels Ltd.

...Petitioner.

Present: Ms. Riya Bansal, Advocate for petitioner.

CA No. 32 is filed in the pending CP No. 66/Chd/2016 which is fixed for 20.12.2016. Notice of application be issued to the consumers (depositors) for 20.12.2016 whose cases have been decided and those pending as per the list comprising two pages of Annexure A on furnishing their complete addresses by Speed Post. The petitioner would despatch the notices by Speed Post immediately and file affidavit stating compliance of despatch of notices and attach acknowledgement dues from the Post Office.


(Justice R P Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

December 07, 2016

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